

BEFORE THE NATIONAL GREEN TRIBUNAL (SOUTHERN ZONE)
CHENNAI

ORIGINAL APPLICATION No.135 of 2020 (SZ)

Tribunal on its own motion – SUO MOTU based on the news item in the Tamil newspaper Dinamalar, Chennai City supplement Edition dated 23.07.2020 under the caption "Danger to Puzhuthivakkam Chitheri Lake due to river like flow of sewage water"
... Applicants

Versus

1. The Principal Secretary to Government,
Public Works Department,
Fort St. George,
Chennai – 600009.
2. The Secretary to Government of Tamil Nadu
Department of Environment,
Fort St. George,
Chennai – 600009.
3. Addl. Chief Secretary to Government of Tamil Nadu
Municipal Administration & Water Supply Department
Fort St. George,
Chennai – 600009.
4. The Chairman,
Tamil Nadu Pollution Control Board
Guindy, Chennai
5. The District Collector,
Chennai District
6. Greater Chennai Corporation
Rep. by its Commissioner,
Chennai – 600 003

...Respondent(s)


Area Engineer-XIV
CMWSSB - AREA XIV
No. 1, Rajiv Gandhi Salai (OMR)
Kottivakkam (Near SRP Tools)
Chennai-600 041.


Superintending Engineer (South)
C.M.W.S.S. Board
No. 1, Pumping Station Road,
Chintadripet, Chennai-2.

REPORT FILED BY THE 7th RESPONDENT / CMWSSB

I, P. Ashok Kumar, son of Thiru. V. Ponnuvel (late) Hindu aged about 59 years now working as Superintending Engineer (South) of Chennai Metropolitan Water supply and Sewerage Board, Chennai do hereby solemnly affirm and sincerely state as follows:

1. I am the Superintending Engineer (south) in the Chennai Metro Water Supply and Sewerage Board (CMWSSB), Chennai and 7th Respondent herein and well acquainted with the facts of the case from the connected files.
2. I humbly submit that The Hon'ble National Green Tribunal (NGT), Southern Zone (SZ), Chennai has taken up on its own motion – SUO MOTU based on the news item published in the Tamil newspaper Dinamalar, Chennai City supplement Edition dated 23.07.2020 under the caption "Danger to Puzhuthivakkam Chitheri Lake due to river like flow of sewage water"
3. I humbly submit that, the Puzhuthivakkam Chitheri Lake is located at survey No.67 of Madipakkam Revenue Village situated in Division 169 and 188 in Zone XIV of Greater Chennai Corporation.
4. I humbly submit that, there are total 19 streets are existing in the vicinity of the Puzhuthivakkam Chitheri lake. Out of these 19 streets, 8 streets pertaining to Division-188 and 11 streets pertaining to division-169.
5. I humbly submit that, in Division -169, Underground drainage system is available and the process of providing house service


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connection is being implemented in the entire Puzhuthivakkam including the 11 streets surrounding the lake.

The statement showing the status of the sewer connection of the households in the 11 streets are put up below for kind perusal:

Details of streets adjacent to the Puzhuthivakkam Chitteri lake

S. No	Name of Street	Total No of House holds	UGD Sewerage connection		Balance to be given
			Before 9 months	No. of connections effected upto 21.08.2021	
1	Lake View Road	6	6	0	0
2	Sheela Nagar 1 st Street	72	10	62	0
3	Sheela Nagar 2 nd Street	15	8	7	0
4	Sheela Nagar 3 rd Street	36	6	30	0
5	Sheela Nagar 4 th Street	15	5	10	0
6	Sheela Nagar 5 th Street	34	10	24	0
7	Ishwarya Street	64	64	0	0
8	Andavar Street	76	10	66	0
9	Otteri Salai	173	20	143	10
10	Ravanan Nagar 2 nd Street	24	24	0	0
11	Sengazhaniemman Koil Street	321	9	267	45
TOTAL		836	172	609	55

6. I humbly submit that, Out of 836 households sewer connection have been effected for 609 households and for the balance 55 nos. of households, Board is taking necessary action for effecting sewer connection at the earliest.

7. I humbly submit that, for the balance 55 nos. of households, the septage management is being done by engaging sewer tanker Lorries. The sewer tanker lorries removing the sludge from the


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septic tank of each house and decanting into the nearest Sewage Pumping station maintained by the Board.

8. I humbly submit that, overall 4567 sewer connections have been effected in Div 168 and 169 (ullagaram & Puzhuthivakkam) of Zone XIV under the scheme called "Illanthorum Innaipu" which was launched in February 2021 in all the added areas where UGSS scheme was completed.
9. I humbly submit that, in Madipakkam (Division 187 & 188), there is no underground drainage system available. The revised Detailed Project Report for Madipakkam (Div 187& 188) Underground Sewerage scheme is under preparation.
10. I humbly submit that, the photos taken during inspection on 10.08.2021 at the outfall points of the Puzhuthivakkam/ Chitheri lake are enclosed for kind perusal. It is noticed that the outfall points connecting to the lake are running dry and also confirmed that no sewage being let into the lake.

It is therefore humbly prayed that, this Hon'ble Tribunal may be pleased to accept my response on behalf of the Board and thus render justice.


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Solemnly affirmed at Chennai
This 26th day of August 2021
and signed his name in my presence


Superintending Engineer (South)
C.M.W.S.S. Board
No. 1, Pumping Station Road,
Chintadripet, Chennai-2.

Before me
K.GIOPJ  26/8/2021
Advocate, E-NO. 702/2006,
16 law chambers, High Court Buildings,
Chennai-104.
Advocate, Chennai

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CHENNAI.

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...Applicants

Vs

The Principal Secretary to
Government,
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... Respondents

REPORT FILED BY 7th
RESPONDENT

Mr. G. JANAKIRAMAN
Counsel for 7th Respondent